

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 81/TT/2012

Date: 10.4.2012

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Petition for determination of transmission tariff for 1 no. 400 KV, 63 MVAR  
Line Reactor at Cochin (DOCO-01.01.2012) for the period from 1.1.2012 to  
31.3.2014 under Kudankulam ATS in SR for tariff block 2009-14

Sir,

I am directed to refer to your petition mentioned above, and to request you to  
furnish following information on affidavit, with advance copy to the respondents/  
beneficiaries, latest by 27.4.2012:

Month wise details of IDC, IEDC for delayed period for assets covered in the current  
petition

Yours faithfully,

Sd/-  
(P.K.Sinha)  
Assistant Chief (Legal)